

Proposal for taking over generation and Distribution of Power in the country

823. SHRI BHUPESH GUPTA:
SHRI YOGENDRA SHARMA:
SHRI K. L. N. PRASAD:
SHRIMATI KANAK
MUKHERJEE:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government have a proposal under consideration to take over the generation and distribution of power in the country;

(b) if so, what are the details thereof; and

(c) whether Government propose to hold discussions with the State Governments before taking a final decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):

(a) and (b) No, Sir. The respective roles and responsibilities of the Centres and the State Governments with respect to Power development including generation and distribution of electricity are laid down in the Electricity (Supply) Act, 1948, as amended 'from time to time. Even though Electricity is an item that falls within the concurrent responsibility Of the Central and ^he State Governments, for historical reasons, the States have been predominantly concerned with the ownership and operation of the generation, transmission and distribution facilities in the country. The Committee on PoSver has considered the need for making organisational changes in the Power Sector. The Report of the Committee hag not yet been received by the Government.

(c) Does not arise.

Per capita consumption of electricity

824. SHRI SYED SHAHABUDDIN:
Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether there is a wide variation in the per capita consumption of electricity among the various States and the Union territories;

(b) if so, what are the State-wise and Union Territory-wise figures of per capita consumption o'f electricity during 1979-80; and

(c) whether this is due to variation in the installed difference capital or in level of capacity utilisation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):

(a) Yes, Sir.

(b) State-wise and Union Territory-wise figures of per capital consumption of electricity during 1979-80 are indicated in the enclosed statement. [See below].

(c) Wide variation in the per capita consumption of electricity among the various states is due to variation in the installed capacity and/or in the level of capacity utilization. However, in certain cases like Kar. nataka, where power availability is less than requirements and in case of Bihar, lower capacity utilization, are causes for lower per capita con;-sumption. Lower per capita consumption of electricity is also attributed to the combined factor of in. dustrial backwardness of the State and the higher population density in the State.

Statement

*Per Capita Consumption of Electricity (Utilities and Non-Utilities)**

(in KWH)

State/Union Territory	1979-80*
Haryana	250.21
Himachal Pradesh	53.15

*Rough estimates.